

# THE HIGH COURT OF MANIPUR AT IMPHAL

## NOTIFICATION

Dated, the 14<sup>th</sup> November, 2019.

No.HCM/1/96/BENCH

As directed, it is hereby informed to all the learned counsel and concerned parties that the following Benches are constituted for the period of 18<sup>th</sup> November, 2019 to 22<sup>nd</sup> November, 2019:-

### 18-11-2019 (Monday)

Hon'ble The Chief Justice	Single Bench (Writ Petition all types and Service matters upto 2015 and Transfer Petn. (C) & (CrI)./ CRP/CRP (C.R.P.Art.227)/MFA/MAC Appn./ All Contempt Cases & Specially Ordered cases)	After Division Bench
Hon'ble The Chief Justice Hon'ble Mr. Justice L.S. Jamir	Division Bench: (Motion, Admission & hearing except specially allotted to any other Bench)	10.30 a.m.
Hon'ble Mr. Justice Lanusungkum Jamir	Single Bench: A Part-1: Motion/Admission/ Orders of (WP(C), Service Matters of 2019, Specially Ordered cases & FA/ FAO/ RP (FAM.CT)/L.A. App/ Election Petn.	After Division Bench
Hon'ble Mr. Justice Kh. Nobin Singh	Single Bench: B Part -1: Motion/Admission/ Orders of (WP(C) & WP(C) of all subjects other than service matters for the year 2016 to 2019/ Rev. Petn.(J2)/Specially Ordered cases/ FAO(G)/ MAT Appn./ Election Petn.	10.30 a.m.
Hon'ble Mr. Justice M.V. Muralidaran	Single Bench: C Part-1: Motion/Admission/ Orders of Cril matters, Writ petition of service matters for the year 2016 to 2018, Specially Ordered cases & RFA/MAF/RSA/Arb.P (J2)/ Arb. App/ Election Petn.	10:30 a.m.

### 19-11-2019 (Tuesday)

Hon'ble The Chief Justice	Single Bench (Writ Petition all types and Service matters upto 2015 and Transfer Petn. (C) & (CrI)./ CRP/CRP (C.R.P.Art.227) /MFA/MAC Appn./ All Contempt Cases & Specially Ordered cases)	After Division Bench
Hon'ble The Chief Justice Hon'ble Mr. Justice L.S. Jamir	Division Bench: (Motion, Admission & hearing except specially allotted to any other Bench)	10:30 a.m.
Hon'ble Mr. Justice Lanusungkum Jamir	Single Bench: A Part -2: Hearing matters of WP(C), Service Matters of 2019, Specially Ordered cases & FA/ FAO/ RP (FAM.CT)/L.A. App/ Election Petn.	After Division Bench
Hon'ble Mr. Justice Kh. Nobin Singh	Single Bench: B Part -2: Hearing matters of (WP(C) & WP(C) of all subjects other than service matters for the year 2016 to 2019/ Rev. Petn.(J2)/Specially Ordered cases/ FAO(G) /MAT Appn. /Election Petn.	10.30 a.m.
Hon'ble Mr. Justice M.V. Muralidaran	Single Bench: C Part -2: Hearing matters of Cril matters, Writ petition of service matters for the year 2016 to 2018, Specially Ordered cases & RFA/MAF/RSA/Arb.P(J2)/ Arb. App/ Election Petn.	10:30 a.m.

**20-11-2019 (Wednesday)**

Hon'ble the Chief Justice	Single Bench (Writ Petition all types and Service matters upto 2015 and Transfer Petn. (C) & (CrI)./ CRP/CRP (C.R.P.Art.227)/MFA/MAC Appn./ All Contempt Cases & Specially Ordered cases)	After Division Bench
Hon'ble the Chief Justice Hon'ble Mr. Justice Kh. Nabin Singh.	Division Bench: (Motion, Admission & hearing except specially allotted to any other Bench)	10:30 a.m.
Hon'ble Mr. Justice Lanusungkum Jamir	Single Bench: A Part-1: Motion/Admission/ Orders of (WP(C), Service Matters of 2019, Specially Ordered cases & FA/ FAO/ RP (FAM.CT)/L.A. App/ Election Petn.	10.30 a.m.
Hon'ble Mr. Justice Kh. Nabin Singh	Single Bench: B Part -1: Motion/Admission/ Orders of (WP(C) & WP(C) of all subjects other than service matters for the year 2016 to 2019/ Rev. Petn.(J2)/Specially Ordered cases/ FAO(G)/ MAT Appn./ Election Petn.	After Division Bench
Hon'ble Mr. Justice M.V. Muralidaran	Single Bench: C Part-1: Motion/Admission/ Orders of Cril matters, Writ petition of service matters for the year 2016 to 2018, Specially Ordered cases & RFA/MAF/RSA/Arb.P (J2)/ Arb. App/ Election Petn.	10:30 a.m.

**21-11-2019 (Thursday)**

Hon'ble the Chief Justice	Single Bench (Writ Petition all types and Service matters upto 2015 and Transfer Petn. (C) & (CrI)./ CRP/CRP (C.R.P.Art.227)/MFA/MAC Appn./ All Contempt Cases & Specially Ordered cases)	After Division Bench
Hon'ble the Chief Justice Hon'ble Mr. Justice MV Muralidaran	Division Bench: (Motion, Admission & hearing except specially allotted to any other Bench)	10:30 a.m.
Hon'ble Mr. Justice Lanusungkum Jamir	Single Bench: A Part -2: Hearing matters of WP(C), Service Matters of 2019, Specially Ordered cases & FA/ FAO/ RP (FAM.CT)/L.A. App/ Election Petn.	10:30 a.m.
Hon'ble Mr. Justice Kh. Nabin Singh	Single Bench: B Part -2: Hearing matters of (WP(C) & WP(C) of all subjects other than service matters for the year 2016 to 2019/ Rev. Petn.(J2)/Specially Ordered cases & FAO(G) /MAT Appn./Election Petn.	10:30 a.m.
Hon'ble Mr. Justice M.V. Muralidaran	Single Bench: C Part -2: Hearing matters of Cril matters, Writ petition of service matters for the year 2016 to 2018, Specially Ordered cases & RFA/MAF/RSA/Arb.P(J2)/ Arb. App/ Election Petn	After Division Bench

**22-11-2019 (Friday)**

Hon'ble the Chief Justice	Single Bench (Writ Petition all types and Service matters upto 2015 and Transfer Petn. (C) & (Crl)./ CRP/CRP (C.R.P.Art.227)/MFA/MAC Appn./ All Contempt Cases & Specially Ordered cases)	10:30 a.m.
Hon'ble Mr. Justice Lanusungkum Jamir Hon'ble Mr. Justice Kh. Nobin Singh	Division Bench: (Motion, Admission & hearing except specially allotted to any other Bench)	10:30 a.m.
Hon'ble Mr. Justice Lanusungkum Jamir	Single Bench: A Part-1: Motion/Admission/ Orders of (WP(C), Service Matters of 2019, Specially Ordered cases & FA/ FAO/ RP (FAM.CT)/L.A. App/ Election Petn.	After Division Bench
Hon'ble Mr. Justice Kh. Nobin Singh	Single Bench: B Part -1: Motion/Admission/ Orders of (WP(C) & WP(C) of all subjects other than service matters for the year 2016 to 2019/ Rev. Petn.(J2)/Specially Ordered cases & FAO(G)/ MAT Appn./ Election Petn.	After Division Bench
Hon'ble Mr. Justice M.V. Muralidaran	Single Bench: C Part-1: Motion/Admission/ Orders of Cril matters, Writ petition of service matters for the year 2016 to 2018, Specially Ordered cases & RFA/MAF/RSA/Arb.P (J2)/ Arb. App/ Election Petn.	10:30 a.m.

*By Order etc.*

*Sd/-*

**( W. TONEN MEITEI )  
REGISTRAR (JUDL.)**

Imphal, the 14<sup>th</sup> November, 2019

No.HCM/1/96/BENCH

Copy to:

1. The Advocate General, Govt. of Manipur.  
2. The Registrar, Admin & Vigilance, High Court of Manipur.  
3. The Govt. Advocate, Govt. of Manipur.  
4. The President, High Court Bar Association, Manipur. *For kind information and circulation to the learned members*  
5. The President, AMBA, Manipur.  
6. All the Jt. Registrars, High Court of Manipur.  
7. All the Deputy Registrars, High Cour of Manipur.  
8. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.  
9. All the Assistant Registrars, High Court of Manipur.  
10. The P.S to Hon'ble Mr. Justice L.S. Jamir, High Court of Manipur.  
11. The P.S to Hon'bel Mr. Justice Kh. Nobin Singh, High Court of Manipur.  
12. The P.S to Hon'ble Mr. Justice M.V. Muralidaran, High Court of Manipur.  
13. The P.S to Registrar General, High Court of Manipur.  
14. The P.S to Registrar (Judl), High Court of Manipur.  
15. The System Analyst, High Court of Manipur for uploading the same to the Official Website.  
16. All the Superintendents/Court Officers/Stamp Reporter/Protocol Officer, High Court of Manipur.  
17. The Court Masters, High Court of Manipur.  
18. Guard File/Order Book.  
19. Notice.  
20. Concerned File.

*W. Tonen Meitei 14.11.19*

**(W. TONEN MEITEI)  
REGISTRAR (JUDL.)**